

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE GOPINATH.P.

TUESDAY, THE 12<sup>TH</sup> DAY OF MAY, 2020/22<sup>ND</sup> VAISAKHA, 1942

W.P(C) NO.9669 OF 2020

PETITIONER

THE MANAGER,  
ELAYADAM B.V.L.P. SCHOOL,  
KADAMERI P.O.,  
VADAKARA TALUK,  
KOZHIKODE DISTRICT - 673 507.

BY ADV. SRI. R. K MURALIDHARAN

RESPONDENTS :

1. THE STATE OF KERALA,  
REPRESENTED BY SECRETARY TO GOVERNMENT,  
GENERAL EDUCATION DEPARTMENT,  
GOVERNMENT OF KERALA,  
THIRUVANANTHAPURAM - 695001.
2. THE DISTRICT EDUCATIONAL OFFICER,  
VATAKARA, KOZHIKODE DISTRICT - 673101
3. THE ASSISTANT EDUCATIONAL OFFICER,  
NADAPURAM P.O., KALLACHI,  
KOZHIKODE DISTRICT - 673 105.
4. P.P AJI,  
TEACHER IN CHARGE (UNDER SUSPENSION)  
PUTHENPURAYIL HOUSE,  
ELAYADAM, KADAMERI P.O,  
KOZHIKODE DISTRICT - 673542
5. THE CIRCLE INSPECTOR OF POLICE,  
NADAPURAM POLICE STATION,  
KOZHIKODE DISTRICT - 673504

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R1-3 & 5 BY SMT.B.VINITHA GOVERNMENT  
PLEADER

R4 BY

THIS WRIT PETITION HAVING COME UP FOR ADMISSION ON  
12.05.2020, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

**GOPINATH.P, J**

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**WP(C) NO. 9669 OF 2020**

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**DATED THIS THE 12<sup>th</sup> DAY OF May, 2020**

**ORDER**

Admit.

Government Pleader takes notice for respondents 1 to 3 and 5. Notice by speed post to respondent No.4. Petitioner shall endeavor to serve notice to respondent No. 4 through email and whatsapp message as well. In the facts and circumstances of the case, I am of the opinion that the impugned order deserves to be stayed. Accordingly, there will be an interim stay of the operation and enforcement of Ext.P6 order pending disposal of the writ petition.

**GOPINATH.P**

**JUDGE**

Nsd

APPENDIX

PETITIONERS EXTS:

EXHIBIT-P1: A TRUE COPY OF THE FIR IN CRIME NO. 158/2019 OF NADAPURAM POLICE STATION.

EXHIBIT-P2: A TRUE COPY OF THE ORDER OF SUSPENSION DATED 02.05.2019.

EXHIBIT-P3: A TRUE COPY OF THE ORDER DATED 16.05.2019.

EXHIBIT-P4: A TRUE COPY OF THE ORDER IN BA NO. 4000/2019 DATED 11.06.2019.

EXHIBIT-P5: A TRUE COPY OF THE JUDGMENT IN WP(C) NO. 32033/2019 DATED 26.11.2019.

EXHIBIT-P6: A TRUE COPY OF THE ORDER OF THE 2<sup>ND</sup> RESPONDENT DATED 31.03.2020.

EXHIBIT-P7: A TRUE COPY OF THE REVISION DATED 08.04.2020 ALONG WITH THE POSTAL RECEIPT.